STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

Name of Officer (in full) - Dr. Sheetal Gupta 1.

- 3. Present post held(with date) Joint Director (18.08.2021)
- Service to which the officer belongs FSSAI, WR, Mumbai 2.
- 4. Present Pay Level 12 (78,800-209200)

5. Date of Appointment - 18.08.2021

6. Date of Birth - 05.10-1975

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1) 1.Site No.73,	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Culve men 2nd Ct. A 1 11	Land (9*12) sq mts	Rs.1,80,000/-	Rs.11,00,000/-	Own Name	Purchased on 6 dec,2012 from Mr.V.Mohan Raj,Mls. Udaya Shelters, 201, 4 th Main, Chamrapet, Bengaluru-18.	Nil	Nil
Flat No 1502, Malad Swing CHSL, Bharat Optimus, Marve Road, Malad West Mumbai 400064	Residential Flat (1009.41 sq ft)	Rs.2,45,00,022/-	Rs.2,45,00,022/-	In the joint name of my husband Mr. Kumaril Gupta and myself.	Purchased on 25st October, 2020 from Mrs. Neela Raithatha and others, 10, Majithiya Nagar, SV Road, Khajuria Tank Road, Kandivali West Mumbai 400067	Nil	Residential flat against loan

Signature

Name

- Dr. Sheetal Gupta

- Joint Director Designation Date -25.01.2022

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- All columns should be filled duly typed neatly. 4)
- To be submitted in triplicate.